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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/51/2016
NAME OF THE PETITIONER(S) : B. Parthasarathy
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. PREETHI. S. ARASU
for RAJAGOPAL &
RAGHUNATHAN
Advocates

Counsel for
Resps 2 & 3

Preethi S. Arasu

2. T.V.P. Sai Vihari
Mr Cibi Vishnu

Counsel for
Petitioner

T.V.P. Sai Vihari

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms Preethi S Arasu, counsel for R2 & R3 present. No representation on behalf of R4. Counsel for petitioner undertakes to inform R4 about the next date of hearing. Counsel for R2 & R3 stated that they have no objection to the additional documents filed by the petitioner. The matter is posted for final hearing. Put up on **18.11.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)